

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.3667/2014

New Delhi, this the 11th day of July, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Ashok Kumar Yadav
Aged 33 years
S/o Shri Balbir Singh
R/o Vill. & Post Kayasa, Teh. Behroa
Distt. Alwar, Rajasthan, Staff Nurse.
2. Renu Bala,
Aged 35 years
D/o Shri Manohar Masih
R/o 712, 'B' Jg-II, Block J
Vikas Puri, New Delhi-18, Staff Nurse.
3. Vipin Kumar Sharma
Aged 35 years
S/o Shri Ramesh Chand Sharma
R/o Vill. & Post Patan, The. Rajgarh
Distt. Alwar, Rajasthan, Staff Nurse.
4. Mukesh Kumar,
Aged 29 years
S/o Dayanand Yadav
R/o RZH-296, Street No.10
Raj Nagar-II, Palam Colony
New Delhi-45, Staff Nurse.
5. Arvind Kumar
Aged 34 years
S/o Shri Raja Ram Yadav
R/o C-5, 129, IIInd Floor
Sector-6, Rohini, Delhi-85, Staff Nurse.
6. Jais Joy,
Aged 30 years
D/o Joy M.M.
R/o 17-B, L.I.G. Flats, Maya Kunj
Near Press Colony, Mayapuri

New Delhi-64, Staff Nurse.
 All working as Staff Nurse in
 Maulana Azad Institute of Dental Science
 GNCT of Delhi
 Near Loka Nayak Hospital
 Delhi Gate, New Delhi. Applicants.

(By Advocate: Ms. Kamlakshi S Chauhan)

Versus

1. National Capital Territory of Delhi
 Through Chief Secretary
 Delhi Secretariat, Players Building
 ITO, New Delhi.
2. The Director-Principal
 Maulana Azad Institute of Dental Science
 GNCT of Delhi
 Near Loka Nayak Hospital
 Delhi Gate, New Delhi. Respondents

(By Advocate: Ms. Sumedha Sharma)

ORDER (ORAL)

By Hon'ble Mr. Justice Dinesh Gupta, Member (J)

Counsel for the applicants, Ms. Kamlakshi S. Chauhan submitted that she want to withdraw this OA with liberty to file before the appropriate court. The counsel for the respondents has no objection to the same. In view of the submission made by both the parties, the OA is dismissed as withdrawn with liberty sought for to avail his remedies before the appropriate court.

(Praveen Mahajan)
Member (A)

(Justice Dinesh Gupta)
Member (J)

